

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 392 OF 2017
IN
DFR NO. 1511 OF 2017

Dated: 1st June, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Punjab State Transmission Corporation Ltd. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal**

ORDER

IA NO. 392 OF 2017
(Appl. for Condonation of delay in filing)

Issue notice to the Respondents returnable on 17.07.2017. Dasti, in addition, is permitted.

List the matter on **17.07.2017.**

**(I. J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**